

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 104(ND)14
CA. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

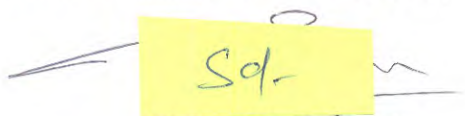
NAME OF THE COMPANY: M/s. Ms. Payal Kapoor V/s. M/s. Laguna Holdings Pvt. Ltd.

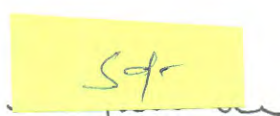
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Virender Ganda, Sr. Adv.		for Respondent Nos. 1 to 3	
2.	Ms. Vipul Ganda, Adv.			
3.	Ms. Shelly Khanna, Adv.			
1.	Mr. Arun Kathpalia, Sr. Adv.		for the Petitioner.	
2.	Mr. Abhishek Swaroop, Adv.			
3.	Mr. Anirudh Gandhi, Adv.			

Order

In the Morning, a request for a passover was made by the learned Senior Counsel Mr. Kathpalia. Now in the second call Mr. Virender Ganda Senior Counsel for the respondent is not available. To come up on 4th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]